

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 303
IB-468/ND/2023

New IA- 1588/2024, New IA- 1603/2024

IN THE MATTER OF:

Star Synthetics Pvt. Ltd.

... **Applicant/Petitioner**

Versus

Vastrani Export Pvt. Ltd.

... **Respondent**

Under Section: 9 of (IBC)

Order delivered on 09.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant/RP : Adv. Dhruv Gupta

For Income Tax : Adv. Parth Semwal, Adv. Abhishek Maratha

Deptt.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 10.04.2024.

Sd/-
(COURT FFICER)